

**A-32011/1/2013-Ad.II**  
**Government of India**  
**Ministry of Corporate Affairs**

New Delhi, dated the 14.05.2013

**Office Memorandum**

**Subject : (i) Approval of MACP cases of retired officers ; and  
(ii) Instructions for clearance of pending cases of MACP**

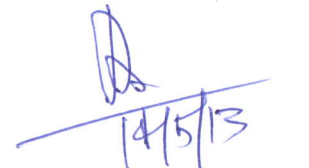
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The undersigned is directed to convey the approval of the competent authority, for the release of MACP benefits, to the following retired officers :

SL	Name of the serving/retired employee (Sh./Smt.)	Approval
1	Lalji Tripathi, Retired CP from ROC Delhi	3 <sup>rd</sup> MACP wef. 19.10.2009 in PB 3 + GP 6600.
2	K Sreekumar, Retired AROC from ROC Ernakulam	3 <sup>rd</sup> MACP wef. 01.09.2008 in PB 3 + GP 6600.

2. The RD Noida and RD Chennai are instructed to issue their pay/pension re-fixation orders, within a month of this OM.

3. Regional Directors are instructed to intimate, within a week of this OM, by fax/email, all such cases of MACP in Group 'A' Grade Pay, matured upto 31-3-2013, but pending for screening and approval in the Ministry. Similarly, all such cases of MACP in Group 'B' Grade Pay (screened in RD office and approved in the Ministry), is also to be intimated.

  
(R K Pandey)

Under Secretary to the Government of India

1. Sh. Lalji Tripathi, Sh K Sreekumar --- to their addresses in service record.
2. RD Noida and RD Chennai
3. SO, Ad.II
4. E.G. Cell --- for placing in Employees Corner (Non functional upgradations)